

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NOS. 107 OF 2016
& 345 of 2016 & IA No. 761 of 2016**

Dated: 28th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 107 OF 2016

Raj West Power Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das
Mr. Geet Ahuja
Mr. Shashikant Modi
Mr. S. Guru

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

APPEAL No. 345 of 2016 & IA No. 761 of 2016

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Vs.

Raj West Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das
Mr. Geet Ahuja

Mr. Shashikant Modi
Mr. S. Guru for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **10.04.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/Kt